

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 1345
TO BE ANSWERED ON 02.05.2016

Australian Delegation on Education

1345. SHRI. NANA PATOLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed that a delegation headed by Australian Minister of Education and Training paid a visit in the month of August along with senior representatives from Australian Universities, Skills and school sectors in the country;
- (b) if so, the details thereof along with the Memorandum of Understandings (MOUs) signed with them;
- (c) the steps taken by the Government to implement the decisions taken during the visit of above delegation;
- (d) the number of Indian students studying in various institutes in Australia; and
- (e) the number of Australian institutes working with Indian institutes along with details of their collaborations?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) and (b): Yes, Madam. The Minister of Education and Training, Australia, along with representatives from Australian Universities, Skills and Schools, participated in the 3rd Annual Australia India Education Council (AIEC) meeting, on 24th August, 2015, in New Delhi. The meeting was co-chaired by the Minister for Human Resource Development, India and the Minister of Education and Training, Australia. A Memorandum of Understanding (MoU) was signed during the visit, regarding cooperation in the fields of Education, Research and Training, between Australia and India. A copy of the MoU is available at URL http://mhrd.gov.in/sites/upload_files/mhrd/files/upload_document/EEP/AustraliaMOU.pdf

(c): The decisions taken during the visit of the Australian delegation are implemented through the Joint Working Group between the two countries and the five Working Groups constituted under AIEC viz. Higher Education & Research, Student Mobility & Welfare, Quality Assurance & Qualification Recognition, Skills and Schools).

(d) The data regarding the number of Indian students studying in various institutions abroad, including Australia, is not maintained centrally.

(e) The data regarding the Institution-level foreign collaborations is not maintained centrally. The Central Educational institutions empowered by the Act governing them, can enter into an MoU with foreign institutions with the approval of their respective Board of Governors, provided there is no additional financial implication on Government of India over and above the annual grant provided to that institution.

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